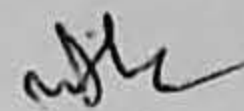


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8.9.2000 Hon. Mr. Justice R.R.K. Thakur, VC
Hon. Mr. M.P. Singh, A.M.

List has been revised. None is present for the applicant to press this application. Sri G.R. Gupta holding brief of Sri R.C. Joshi learned Counsel for the respondents is present. The application is dismissed in default. No order as to costs.


A.M.


VC

lw,